

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:548

ANSWERED ON:26.02.2015

CONSTRUCTION OF ROADS UNDER PMGSY AT RAILWAY CROSSINGS

Kaswan Shri Rahul

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the rail lines passing through the villages connected with roads under the Pradhan Mantri Gram Sadak Yojana have to be crossed in absence of level crossing.
- (b) if so, whether those villagers are deemed to be connected with roads and this practice tantamount to trespassing:
- (c) if so, the details thereof;
- (d) the number of villages in Churu Parliamentary constituency of Bikaner Division connected with roads under the said scheme and having no railway crossings;
- (e) whether the Government proposes to provide necessary funds to be spend on constructing railway crossings for fully connecting such villages; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (f) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all -weather road, to the eligible unconnected habitations in the core network. Under PMGSY, the unit of programme is a habitation and not a revenue village. In absence of level crossing, the rail lines passing through the villages connected with roads under the Pradhan Mantri Gram Sadak Yojana may have to be crossed.

As per the information furnished by the State Government of Rajasthan there are a total of 7 roads in Churu Parliamentary Constituency of Bikaner Division connected with roads under PMGSY and having no railway crossing. As per PMGSY guidelines there is no provision of constructing over bridge or underpass at railway crossing on roads constructed under PMGSY.